

in the valuation reports and the plan value. There is no discussion or agenda in the CoC meetings on this aspect.

5. The RP is directed to place the valuation reports before the CoC for them to take a considered decision on the resolution plan. Hence, the plan is remanded back to the CoC to examine the valuation reports and take a considered decision on the resolution plan.
6. With the above directions, IA(IBC)(PLAN)/ 19(MB)2024 is **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)